RAJYA SABHA

Wednesday, the 8th December, 2010/17th Agrahayana, 1932 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

Re. DEMAND FOR CONSTITUTION OF JPC

MR. CHAIRMAN: Question No. 401. ... (Interruptions)...

SHRI PAUL MANOJ PANDIAN (Tamil Nadu): Sir, we want JPC. ... (Interruptions)...

SOME HON. MEMBERS: We want JPC. ...(Interruptions)... We want JPC. ...(Interruptions)...

MR. CHAIRMAN: No posters, please. ...(Interruptions)... No posters, please. ...(Interruptions)... The House is adjourned till 12.00 hours.

The House then adjourned at one minute past eleven of the clock.

The House reassembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair

WRITTEN ANSWERS TO STARRED QUESTIONS

Bilateral trade relations with Israel

- *401. SHRI MOINUL HASSAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the details of the Free Trade Agreement (FTA) with Israel that was discussed earlier this year;
 - (b) whether there are any benefits to India with this agreement;
 - (c) if so, the details thereof; and
- (d) whether bilateral trade relations between India and Israel have increased thereafter?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) The First Round of India — Israel Negotiations was held on 26th May, 2010 in New Delhi. During these negotiations, a decision was taken that once the core issues are understood and parameters are